

(a) whether commercial advertisements on Television lose their visual appeal and impact due to frequent repetitions; and

(b) if so, the steps proposed to be taken to change the commercials from time to time to maintain the freshness and appeal of the visuals?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) and (b) Commercial advertisements are prepared by the advertising agencies on behalf of their clients and it is for these agencies or their clients to change the visual presentation of advertisements or to vary the frequency taking into account their marketing requirements. The Government has no role in changing the visual content of commercial advertisements on Doordarshan except in ensuring that the advertisements conform to Doordarshan's Code on Commercial Advertising.

[Translation]

Kakrapar Atomic Power Plant

1155. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) whether the construction work of Kakrapar Atomic Power Plant (Gujarat) has been completed;

(b) if not, when the construction work was started and the date by which it was scheduled to be completed; and

(c) the reasons for the delay in completion of the construction work?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) No, Sir.

(b) Kakrapar Atomic Power Project which was sanctioned in July, 1981 was scheduled to achieve criticality in December, 1990 (Unit-I) and December, 1991 (Unit-II). It is now expected that the two units would achieve criticality in December, 1991 (Unit-I) and December, 1992 (Unit-II).

(c) The reasons for the shift in schedule are due to modification in designs of structures and systems for seismic qualification, and some delays in supply of certain components and related installation activities.

[English]

Appointment of SCs/STs to Group 'C' and 'D' Posts

1156. SHRI BHAGEY GOBARDHAN: Will the PRIME MINISTER be pleased to state:

(a) the reasons why Scheduled Caste and Scheduled Tribe candidates are still not available in required numbers for being appointed against the reserved vacancies in Group 'C' and 'D' posts;

(b) the qualifications and experience, if any, generally required for vacancies in Group 'C' and 'D' posts respectively;

(c) whether Scheduled Caste and Scheduled Tribe candidates having minimum educational qualifications respectively for Group 'C' and 'D' posts, be suitably prepared for recruitment, if vacancies are anticipated well in advance and circulated widely; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The representation of Scheduled Castes/Scheduled Tribes in group C&D posts has shown steady improvement over the years

and on 1-1-1990 their percentage representation was as follows:—

	<i>Group C</i>	<i>Group D (excluding sweepers)</i>
SC	15.19%	21.48%
ST	4.83%	6.73%

However, at times, all the reserved vacancies may not be filled up mainly because candidates with the requisite qualification and experience are not available.

(b) Educational qualifications and experience vary from post to post depending upon the job requirements and no generalisation can be made.

(c) and (d) Wide publicity is given to the vacancies reserved for SCs/STs through newspapers etc. and voluntary associations recognised for this purpose. The facility of pre recruitment coaching free of cost also exist for certain posts.

Sugar Factory at Velda (Gujarat)

1157. SHRI HARIN PATHAK: Will the Minister of FOOD be pleased to state:

(a) whether the Government of Gujarat have requested the Union Government not to change the location of the proposed new Sugar factory at Velda (Gujarat);

(b) if so, the action taken in the matter; and

(c) when the Union Government is likely to issue the letter of intent?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Yes, Sir.

(b) and (c) Union Government has already issued a letter of Intent No. LJ-262 (1991) dated 20-3-1991 to M/S. Shree Nizar Vibhag Sahakari Khand Udyog Mandli Ltd. for the

establishment of a new sugar factory of 2500 TCD capacity at Velda, Teh. Nizar, Distt. Surat.

Import content in Maruti Cars

1158. SHRI LOKANATH CHOUHDURY: Will the PRIME MINISTER be pleased to state:

(a) the percentage of import content in the Maruti cars produced in the country at present;

(b) whether the import content is expected to be reduced further; and

(c) if so, to what extent?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) As on 30-6-1991, the percentage of import content in Maruti 800-CC and 1000-CC Cars is 6.23% and 30.59% respectively.

(b) and (c) Yes, Sir. As on 31-3-1992 the percentage of import content of Maruti 800-CC and 1000-CC Cars is expected to be reduced further to 5.80% and 29% respectively.

Revival of 'Janvani' and 'Khula Manch'

1159. SHRI SRIBALLAV PANIGRAHI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government proposes to revive the programmes like 'Janvani' and 'Khula Manch'; and

(b) if so, by when and if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) No, Sir.

(b) Doordarshan has the functional autonomy to decide on such pro-